

ITEM NO.14

COURT NO.1

SECTION XIV

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition for Special Leave to Appeal (C) No. 11759/2019

(Arising out of impugned final judgment and order dated 25-04-2019 in LPA No. 184/2019 passed by the High Court Of Delhi At New Delhi)

UNION OF INDIA & ORS.

Petitioners

VERSUS

M/S. RVG METALS AND ALLOYS PVT. LTD.

Respondent

(FOR ADMISSION and I.R. and IA No.76094/2019-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.76095/2019-PERMISSION TO FILE LENGTHY LIST OF DATES)

WITH

Diary No. 16814/2019 (XIV)

(IA FOR PERMISSION TO FILE PETITION (SLP/TP/WP/..) ON IA 76236/2019, FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 76237/2019)

SLP(C) No. 13018/2019 (XIV)

(IA No. 82886/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 13020/2019 (XIV)

(IA No.82938/2019-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 13027/2019 (XIV)

(FOR ADMISSION and I.R. and IA No.83126/2019-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Diary No. 20131/2019 (II-C)

IA No. 89830/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No. 89827/2019 - PERMISSION TO FILE SLP WITHOUT CERTIFIED/PLAIN COPY OF IMPUGNED ORDER)

Date : 15-07-2019 This matter was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE DEEPAK GUPTA

For Petitioners

Mr. Tushar Mehta, SG

Mr. Rajat Nair, Adv.

Ms. Shraddha Deshmukh, Adv.

Mr. Kanu Agrawal, Adv.

Mr. Rajan Kumar Chourasiya, Adv.

Mr. Raj Bahadur, Adv.

Mr. Gurmeet Singh Makker, AOR

Mr. Mukul Rohatgi, Sr. Adv.

Ms. Naveen Goel, Adv.

Mr. Dushyant Sarna, Adv.

Mr. Aniruddha Deshmukh, AOR

For Respondent

Mr. Aman Vachher, Adv.

Mr. Ashutosh Dubey, Adv.

Mr. Dhiraj, Adv.

Mr. Abhishek Chauhan, Adv.

Mrs. Anshu Vachher, Adv.

Mrs. Rajshree Dubey, Adv.

Mr. Arun Nagar, Adv.

Mr. P.N. Puri, AOR

Mr. Gautam Talukdar, AOR

UPON hearing the counsel the Court made the following
O R D E R

List the matter on 19.7.2019 before a Bench,
wherein one of us (Ranjan Gogoi, CJI) is not a member.

(Deepak Guglani)
Court Master

(Anand Prakash)
Court Master